

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF EXPENDITURE

LOK SABHA
UNSTARRED QUESTION NO. 2850

Answered on Friday the 28th December, 2018/Pausha 7, 1940(SAKA)

Debt Write-off Scheme

2850. K. PARASURAMAN:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Centre Government will review its stand on releasing the recommended grant under the local body grants and State Disaster Response Fund (SDRF) despite the Fourteenth Finance Commission recommending a total grant of Rs.20,385.74 crore during 2015-20 after relaxing the stringent yardsticks laid down in the guidelines of the Central Government and if so, the details thereof;
- (b) whether the Fifteenth Finance Commission is having any new proposal to bring cesses and surcharges being levied by the Centre under the divisible pool if so, the details thereof; and
- (c) whether there is any proposal by the Fifteenth Finance Commission to reintroduce a comprehensive Debt write-off scheme to make the debt relief package more effective and if so, the details thereof?

ANSWER

MINISTER OF STATE FOR FINANCE & SHIPPING

(SHRI PON. RADHAKRISHNAN)

(a) The Fourteenth Finance Commission have recommended total local bodies grant of Rs. 2,87,436 crore and State Disaster Response Fund (SDRF) of Rs.61,219 crore for its award period 2015-20. Guidelines issued by the Department of Expenditure for its release are for the full award period and at present there is no proposal to relax the same.

(b)&(c) The Fifteenth Finance Commission has not submitted its report to Govt.
